

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 595 OF 2007

AQEEL AHMAD Appellant (s)

VERSUS

STATE OF U.P. Respondent(s)

(With appln(s) for bail and office report)

WITH CRL.APPEAL NO. 596 of 2007

(With appln. for bail and office report)

CRL.APPEAL NO. 597 of 2007 - (With office report)

Date: 23/07/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

For Appellant(s) Mr. Salman Khurshid, Sr.Adv.
Mr. Imtiaz Ahmed, Adv.
Mrs. Naghma Imtiaz, Adv.
for M/S.Equity Lex Associates

Mr. Ratnakar Dash, Sr.Adv.
Mr. Vikas Bansal, Adv.
Mrs. Alka Sinha, Adv.
Mr. Anuvrat Sharma, Adv.

For Respondent(s) Mr. Senthil Jagadeesan, Adv.

Mr. Salman Khurshid, Sr.Adv.
Mr. Imtiaz Ahmed, Adv.
Mrs. Naghma Imtiaz, Adv.
for M/S.Equity Lex Associates

Mr. Ratnakar Dash, Sr.Adv.
Mr. Vikas Bansal, Adv.
Mr. Anuvrat Sharma, Adv.

-2-

UPON hearing counsel the Court made the following
ORDER

Mr. Kamran Malik, learned counsel for the appellant
commenced his arguments at 3.25 P.M. and had not concluded
till 4.00 P.M. when the Court rose for the day leaving the
matters as part-heard.

List on 24.07.2008.

(Shashi Sareen)
Court Master

(Vijay Aggarwal)
Court Master